

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

The following court rooms are hereby changed/allotted at Tis Hazari Court Complex with immediate effect:-

S. No.	Name of the Judicial Officer	From	To
1.	Sh. Virender Kr. Bansal Judge, Family Court (Central)	109	102
2.	Sh. Virender Kumar Goyal ASJ-4 (West)	09	308
3.	Dr. Kamini Lau ASJ-2 (Central)	115	09
4.	Ms. Pinki ASJ-4 (Central)	119	115
5.	Sh. Laxmi Kant Gaur ASJ-5 (Central)	102	109
6.	Sh. Sanjeev Kumar-I ADJ-12 (Central)	308	313
7.	Sh. Pranav Joshi Civil Judge-5 (West)	313	119

Talwant Singh
(TALWANT SINGH)
District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 40598-648 /CTB/THC/2019

01 MAY 2019
Dated :

1. The District & Sessions Judge (West), Delhi.
2. The Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
3. The concerned Presiding Officers.
4. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
5. The Administrative Civil Judge (Central/West), THC, Delhi.
6. The PS to the undersigned.
7. The A.O. (Judl./Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (Central/West), Computer Branch & Filing Section, THC.
8. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
9. Telephone Operator, Reception Office, THC, Delhi.
10. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
11. Notice Boards, THC, Delhi.

Talwant Singh
District & Sessions Judge (HQs.)
Delhi